HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

**TENDER NOTIFICATION** 

R.O.C.No. 40/2020 - STORES

Dt.19.03.2021

Quotations in sealed covers are invited from the Authorized Servicing Centres of Kent Water Purifiers for entering Annual Maintenance Contract for servicing and replacement of parts, if any, of Kent Water Purifiers, provided at the official residences of Hon'ble Judges

and Registrars of the High Court of Andhra Pradesh.

The intending bidders may submit their sealed quotations by furnishing all necessary details regarding repairs and maintenance of Kent water purifiers, with track record to the undersigned superscribing "Quotation for entering Annual Maintenance Contract of Kent Water Purifiers" during office hours i.e., 10.30 a.m. to 5.00 p.m. on or before

03.04.2021 at 2<sup>nd</sup> Floor of High Court Buildings.

The intending bidders should mention the Annual maintenance charges with taxes, if

any, in the quotation.

The Registry reserves the right to accept or reject any or all the quotations without

assigning any reason.

Amaravati, DT:19.03.2021 P. Ranie 195/21
REGISTRAR (MANAGEMENT)